

The Minister of Commerce (Shri Kanungo): There has been some unemployment due to restricted supply of imported raw materials in some industries. This particularly applies to the Engineering Industries where most of the industries are dependent on imported raw materials. However, Textiles and Jute, which the Hon'ble Member has referred to, have suffered no unemployment on this account.

It has not been possible to make any statistical evaluation of unemployment due to import restrictions.

Foreign Capital Investments

*1089. **Shri Hem Barua:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government are approving those industrial schemes only, which are likely to involve foreign collaboration resulting in an inflow into India of foreign capital on a long-term basis; and

(b) if so, what are the industries in which foreign collaboration is anticipated and the extent thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 98.]

Pakistan's War Propaganda

*565. **Shri Harish Chandra Mathur:** Will the Prime Minister be pleased to state:

(a) whether Government proposes to issue any white paper on Pakistan's War Propaganda against India similar to the one issued in 1951; and

(b) if so, when?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Government do not propose to issue a white paper on the subject.

Import of Newsprint

1697. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to lay a statement on the Table showing the details of licences issued for the import of newsprint for the current and two immediately preceding licensing periods to the following newspapers:

- (1) the Indian Express Group of papers,
- (2) the Hindu, Madras,
- (3) the Hindustan Times Group,
- (4) the Times of India Group of papers?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): A statement is laid on the Table of the House. [See Appendix IV annexure No. 99.]

Army Boots

1698. **Shri S. M. Banerjee:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the number and names of the private concerns at Kanpur manufacturing Army boots;

(b) the number of pairs manufactured by them for Army during 1957-58; and

(c) the prices thereof?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) and (b).

Name of firm	Pairs Supplied
1. Messrs. British India Corporation (P) Ltd., Cooper Allen Branch, Kanpur.	3100
2. Messrs. Cawnpore Tannery Ltd., Kanpur.	Nil
3. Messrs. A. K. Brothers, New Delhi (Factory at Kanpur).	1,60,223
4. Messrs. Ruby Industries, Kanpur.	67,620

5. Messrs. Army and Police Equipment Supply Coy., Kanpur.	51,430
6. Messrs. Kohli Industrial Corporation (P) Ltd., Kanpur.	20,203
Total	3,02,586

(c) Approx. value Rs. 51,15,000.

Displaced persons in Tripura

1699. Shri Dasaratha Deb: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the total number of pre-1954 displaced persons in Tripura who have not yet been paid their reclamation loan though they have been paid agricultural loan and allotted land for cultivation;

(b) what are the reasons for delay in full payment of these reclamation loans; and

(c) what steps are being taken to expedite payment of these loans?

The Minister of Rehabilitation and Minority Affairs (Shri Mohr Chand Khanna): (a) 1757 families.

(b) and (c). 1611 families were not paid land reclamation cost, as they are not eligible for the same inasmuch as either they do not stay in the colony, or only reside in the colony but are doing business in or outside the colony. In either case they have not reclaimed the land. The loan to the remaining 146 families will be advanced within this year.

Cycle Factories in Orissa

1700. Shri P. G. Deb: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government propose to give financial aid to Orissa for the establishment of four cycle factories in the State;

(b) if so, the amount sanctioned and the recommendation of the Centre in regard to the allocation to these factories in the State;

(c) whether it is a fact that the Government of Orissa have decided to set up these factories at Cuttack only; and

(d) if the reply to part (c) is in the negative, the location thereof?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) No, Sir.

(b) Do not arise.

(c) No, Sir.

(d) The State Government have selected 4 parties, each engaged in the manufacture of a set of different components. These units are complementary to one another. The location of the units has been left to the parties concerned. One of the four units is located at Cuttack and two others will be located at Bargah and Parlakimedi (Orissa State). The fourth party has not yet settled the location of the unit.

Wholesale Depots in Bombay

1701. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) the number of wholesale depots opened in the year 1957-58 for the sale of goods produced by the Small Scale Industries in Bombay State;

(b) the number of depots proposed to be opened during 1958-59;

(c) their location; and

(d) the income that accrued from them?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri):

(a) to (d). Information is being collected and will be laid on the Table of the House in due course.

Leather Co-operatives in Marathwada (Bombay)

1702. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) the places where the leather co-operative societies are located in the Marathwada region of Bombay;